# GOVERNMENT OF INDIA MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY LOK SABHA

### **UNSTARRED QUESTION NO. 2330**

**TO BE ANSWERED ON: 26.12.2018** 

#### **SIP-EIT SCHEME**

#### 2330. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of international patent application that have been granted reimbursements under the Support for International Patent Protection in E&IT (SIP-EIT) Scheme;
- (b) whether there is any scheme which provides legal fee reimbursement or coverage to such recipient in the event of patent litigation, if so, the details thereof;
- (c) the details of total amount of funds disbursed under the scheme; and
- (d) whether the Government plans to introduce a similar scheme for patents in other fields like biology and if so, the time by which it is likely to be in place?

#### **ANSWER**

## MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI S S AHLUWALIA)

- (a): Ministry of Electronics & Information Technology (MeitY) is implementing a scheme titled "Support for International Patent Protection in E&IT (SIP-EIT)" for MSMEs and Technology Start-up Units to facilitate international patent filing. Since inception of the scheme in December 2014, 34 International patent applications have been approved under the scheme. Out of the approved applicants, Rs. 12.9 lakhs has been reimbursed to 5 applicants, as reimbursement of 50% cost of International patent filing.
- (b) and (c): No madam, there is no scheme in the Government which provides legal fee reimbursement or coverage to such recipient in the event of patent litigation.
- (d): No madam, there is no proposal in the Government to introduce a similar scheme for patents in other fields like Biology.

\*\*\*\*\*